

**GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO. 3722  
TO BE ANSWERED ON 09.08.2017**

**REVIEW OF DEVELOPMENT SCHEMES**

**3722. SHRI SUMEDHANAND SARSWATI:**

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has conducted any review of the implementation of minority development schemes;
- (b) if so, the details and the outcome thereof;
- (c) the details of schemes and programmes of the Ministry which have not yielded the desired results and the reasons therefor; and
- (d) the steps taken by the Government in this regard?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINORITY AFFAIRS  
(SHRI MUKHTAR ABBAS NAQVI)**

(a) to (d): Review of the implementation of various minority development schemes is a continuous process. The Government carried a review of the Prime Minister's New 15 Point Programme (PM's New 15-PP) for the Welfare of Minorities under which various schemes are covered. Different schemes of the Ministry have been reviewed / evaluated by Indian Institute of Public Administration, Research & Development Initiative, NITI Aayog, etc. at different times. Further, evaluation studies have been conducted by the Central Ministries / Departments, through independent agencies, in respect of their schemes included under PM's New 15-PP to assess their impact on the minority communities.

In all of these review studies, the observation was that the schemes have generally delivered their intended objectives. Corrective steps have been taken wherever warranted. The details of the studies are available on the website of the Ministry of Minority Affairs at [www.minorityaffairs.gov.in](http://www.minorityaffairs.gov.in).

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